

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION PROCESS OF DHARANI SUGARS AND CHEMICALS LIMITED

CIN : L15421TN1997PLC034454

Date of commencement of CIRP: 29th July 2021

LIST OF CREDITORS
Summary as on 27-10-2021

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2021

List of unsecured financial creditors belonging to any class of creditors
(Annexure-2) (NIL)

Sl NO	Name of the Creditor	Details of Claim Received			Details of Claim Admitted							Amount of any mutual claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether related Party?	% of Voting Share in COC	Amount of Contingent Claim	Amount of dues, that may be set off				
	NIL														

Amount in Rs

